

Notice

This is to bring to your kind Notice that the files which stood **“Dismissed for Default”** but are lying in the Section, waiting for the D.F.D. memo to be received by the Learned Advocates appearing in these cases.

The Learned Advocates appearing on behalf of the Appellants mentioned in the list are requested to receive the memo of “D.F.D.” in the list of cases given below from the Second Appeal Section within a fortnight from the date of this notice (i.e. from 14.10.2025), failing which the cases will be placed before the Learned Registrar General for formal Order.

The List of D.F.D. cases are following:

S.A. Pending Files D.F.D. List 14.10.2025					
Sl. No.		Case no.	Date of Order	DFD Date	Name of Advocate
1	SA	289/16	11.08.2025	25.08.2025	Vishal Kumar Trivedi, Deepankar
2	SA	18/23	02.12.2024	27.11.2024	Ayush aditya, Akashdeep, Priyanka Dayal
3	SA	595/17	11.08.2025	25.08.2025	ROHITASHYA ROY @ ROHIT ROY, TARUN KR. MAHATO
4	SA	490/16	12.11.2024	10.12.2024	NIRAJ KISHORE, SANDIP KR. BURNWAL, BANDANA KUMARI SINHA
5	SA	85/2019	21.09.2022	19.10.2022	LALIT KR LAL, BHAIYA V. KUMAR,RANJEET KUMAR
6	SA	191/2018	28-02-2023	26.04.2023	RAMA KANT TIWARI, SAMAVESH BHANJ DEO,SHATAKSHI,VIKASH KUMAR,RITU KUMAR
7	S.A.	220/18	28.04.2022	12.04.2022	Mr. Rajendra Prasad Gupta, Adv.